

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

21.

**CONT.A./14(MB)2023
IN CP/46(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES:

Madhukar Sanjeeva Shetty

Vs.

Gajalee Coastal Foods Private Limited

SECTION: 213, 241(1), 242(4), 425 OF THE COMPANIES ACT, 2013. Rule 11 of NCLT.

ORDER

CONT.A./14(MB)2023

1. Ms. Sheba Abraham i/b Adv. Prachi Wazalwar, Ld. Counsel for the Applicant present in Contempt Petition and R-2 and R-4 in CP. None present for the Respondent.
2. On request of Ld. Counsel for the Applicant, list this CA along with connected matters on **05.09.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)